

Rehabilitation Package of Mahanadi Coal Fields Ltd.

2127. SHRI SANATAN BISI: Will the Minister of COAL be pleased to state The details of achievement under "Rehabilitation Package" of Mahanadi Coal Fields Ltd. (Orissa) since 1992?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): The Rehabilitation and Resettlement Packaged formulated by Government of Orissa is being implemented by Mahanadi Coalfields Limited in its Coalfields. Since 1992, 139 families have been resettled in the rehabilitation sites of M.C.L. and 670 families are in the process of shifting to rehabilitation site. 920 land oustees have been provided employment during this period.

औषधीय गुण वाली वनस्पतियों का एकस्व (पेटेन्ट)

2128. श्री नागेन्द्र नाथ ओझा: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि नीम, अदरक, हल्दी, बेल, तुलसी लहसुन जैसे औषधीय गुणों वाले विभिन्न पदार्थों और जड़ी-बूटियों के संबंध में हमारे देश में प्राचीन काल से ही जानकारी प्राप्त है और इनके बारे में न केवल आयुर्वेद के ग्रंथों में उल्लेख है बल्कि आम लोग भी इन वस्तुओं का उपयोग करते हैं; और

(ख) यदि हां, तो इस प्रकार की औषधीय गुणों वाली वनस्पतियों के एकस्व अधिकार (पेटेन्ट राइट्स) के संबंध में सरकार की क्या नीति है?

उद्योग मंत्री (श्री मुरासोली चारन): (क) जी, हां।

(ख) पेटेन्स अधिनियम, 1970 के प्रावधानों के अनुसार, वनस्पतियां पेटेन्ट योग्य नहीं हैं।

Promotion Policy in Export Promotion Agency

2129. SHRI THENNALA BALAKRISHNA PILLAI: Will the Minister of COMMERCE be pleased to state:

(a) whether the promotion policy is not being properly implemented by the Export Promotion Agency in Cochin by its Head; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) No, Sir. There is no organisation known as the Export Promotion Agency in Cochin. However, there is an Export Inspection Agency at Cochin under the aegis of the Export Inspection Council.

(b) Does not arise.

Census of Project Affected Persons by Sardar Sarovar Project

2130. DR. MAHESH CHANDRA SHARMA: Will the Minister of WELFARE be pleased to state:

(a) whether a census of all Project Affected persons (PAPs) has been done as suggested by Patil Committee that submitted its report on April 21, 1994 regarding Sardar Sarovar Project;

(b) if so, the number of project affected persons; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) to (c) Based on the information furnished by State Government, Narmada Control Authority has prepared a master plan for resettlement and rehabilitation of Project Affected Families of Sardar Sarovar Project which has also been submitted in the Supreme Court. As per the details contained in the said master plan the number of Project affected Families State-wise at the end of December 1994 are as under: